

Annexure – 7

Name of the corporate debtor: Blu- Smart Mobility Tech Private Limited; Date of commencement of CIRP: 14.10.2025; List of creditors as on: 13.02.2026

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|--------------------|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of Claim Admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether realted party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Assistant Provident Fund Commissioner, Regional office, Vatwa | Central Government | 29-10-2025 | 54,96,338.00 | 45,19,370.00 | OC (Govt. Dues) | 0.00 | 0.00 | No | 2.50 | 0.00 | 0.00 | 0.00 | 9,76,968.00 | Under verification as additional information is awaited |
| | | | | 54,96,338.00 | 45,19,370.00 | | 0.00 | 0.00 | | 2.50 | 0.00 | 0.00 | 0.00 | 9,76,968.00 | |

Claims have been provisionally collated/admitted based on the documents and declarations submitted, in accordance with the Insolvency and Bankruptcy Code, 2016 and other available records of the corporate debtor. The collated/admitted amounts are subject to revision upon verification of records and receipt of additional supporting documents, as per applicable provisions.